

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Chief Justice's Secretariat)

ORDER

No: 1548 of 2022/Psy

Dated: 16/11/2022

In the interest of administration, the following transfers and postings of Chief Administrative Officers and Accounts Officers in Subordinate Judiciary of UTs of Jammu & Kashmir and Ladakh are hereby ordered:

- 1) Shri Lokinder Kumar, Chief Administrative Officer, Principal District & Sessions Court, Poonch is transferred and posted as such in the Court of Principal District & Sessions Judge, Baderwah vice Shri Mangat Ram Parihar.
- 2) Shri Mangat Ram Parihar, Chief Administrative Officer, Principal District & Sessions Court, Baderwah is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Smt. Madhu Sharma.
- 3) Smt. Madhu Sharma, Chief Administrative Officer, Principal District & Sessions Court, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Samba vice Smt. Prem Lata.
- 4) Smt. Prem Lata, Chief Administrative Officer, Principal District & Sessions Court, Samba is transferred and posted as such in the Court of Principal District & Sessions Judge, Kathua vice Shri Chaman Lal Sharma.
- 5) Shri Chaman Lal Sharma presently posted as Chief Administrative Officer in the Court of Principal District & Sessions Court, Kathua is transferred and posted as Accounts Officer in the Court of Principal District & Sessions Judge, Udhampur.
- 6) Shri Tanwir Hussain Shah, Chief Administrative Officer, Principal District & Sessions Court, Anantnag is transferred and posted as such in the Court of Principal District & Sessions Judge, Poonch vice Shri Lokinder Kumar.
- 7) Shri Molvi Muzaffer Hussain, Chief Administrative Officer, Principal District & Sessions Court, Baramulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar to be effective after the term of extension of Shri Mohammad Latief Khan, Chief Administrative Officer expires i.e. on 31.12.2022.
- 8) Shri Mohd. Shafi Pandit, Chief Administrative Officer, Principal District & Sessions Court, Bandipora is transferred and posted as such in the Court of Principal District & Sessions Judge, Pulwama vice Smt. Rubina Akhter.


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- 9) Smt. Rubina Akhter, Chief Administrative Officer, Principal District & Sessions Court, Pulwama is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam vice Shri Ajaz Ahmad.
- 10) Shri Ajaz Ahmad, Chief Administrative Officer, Principal District & Sessions Court, Budgam is transferred and posted as such in the Court of Principal District & Sessions Judge, Anantnag vice Shri Tanwir Hussain Shah.
- 11) Shri Mohd. Yaseen Ganie, Accounts Officer under transfer to PDJ Court, Udhampur is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam vice Shri Rouf-ul Mushtaq.
- 12) Shri Rouf-ul Mushtaq presently posted as Accounts Officer in the Court of Principal District & Sessions Judge, Budgam is transferred and posted as Chief Administrative Officer in the Court of Principal District & Sessions Judge, Bandipora vice Shri Mohd. Shafi Pandit.

Note: All the Presiding Officers shall ensure that transferees except Shri Molvi Muzaffer Hussain figuring at S. No. 7 in the above list, are relieved within 10 days from the date of issuance of this Order and report compliance. The concerned PDJ shall relieve Shri Molvi Muzaffer Hussain after 31.12.2022. i.e. when the term of extension of Shri Mohammad Latief Khan expires.

(By Order)

Sd-

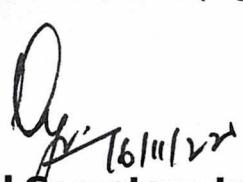
**(Ajaz Ahmed Khan)
Principal Secretary to
Hon'ble the Chief Justice**

No.: 847-63 /PSY

Dated: 16/11/2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
.....for information.
- 4-14. Principal District & Sessions Judge, Srinagar/ Anantnag/ Bandipora/Budgam/Baramulla/ Pulwama/ Jammu/ Bhaderwah/Kathua/Poonch/Udhampur for information and compliance.
15. CPC (e-Courts), High Court of J&K for uploading on the official Website.
16. In-charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping record of the same.
17. Order Book.


**Principal Secretary to
Hon'ble the Chief Justice**